

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/535/2020

This the 23rd day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)

Nazir Ahmed Age 64 years, S/o Ghulam Rasool Khan, R/o Village Kakota, P/o Malano Tehsil Kahara District Doda.

.....Applicant

(Advocate:- Mr. Mohd Yasir)

Versus

1. State of Jammu and Kashmir through Principal Secretary to Government, Home Department, Civil Secretariat, Srinagar and 5 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

ORDER
ORAL

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The TA arises out of a WP(C) No. 2314/2019 (TA No.535/2020) filed by Village Defence Committee Special Police Officer (VDC SPO). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

(DINESH SHARMA)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)